

MR. SPEAKER : I'll allow you on Monday.

(Interruptions)

MR. SPEAKER : Pappu ji, you should at least keep quiet at some times. Please sit down.

(Interruptions)

[English]

MR. SPEAKER : No, Mr. Pappu Yadav, please take your seat. Mr. Paswan, can you please explain the position to your Members? Today is not a Zero Hour Day and he has raised this issue twice earlier.

SHRI JASWANT SINGH (Chittorgarh) : Sir, I rise to submit that really the most extraordinary situation has arisen in UP. I am not on the question of law and order or other aspects. I am on three principle questions of the collective responsibility of the Cabinet; the role and function of the Governor and the answerability of the Governor to the Union Government, that is the Central Government.

The reason why I said this is, we have yet again moved a Motion under Rule 184. If you permit, I will just briefly read the motion itself because that will explain the position :

"Taking serious note of the Constitutional crisis in the State of UP, evident amongst others by widespread lawlessness, described by the Union Home Minister as murdering, chaos, anarchy and destruction, the rejection of this assessment of the Central Government by the Governor and his clarification that he had spoken to the Prime Minister, therefore, this House do now resolve that the Governor of UP be recalled."

MR. SPEAKER : Mr. Jaswant Singh, I think, this matter was disposed of only the other day. You have given a notice once again. I said that today being the Private Members Day, we are short of even half-an-hour because the Budget has also to be presented. I think, it will be appropriate if you move the notice of the motion on Monday and not today.

[Translation]

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Mr. Speaker, Sir, you have given your ruling on this issue...*(Interruptions)*

[English]

SHRI JASWANT SINGH : Certainly, Sir, I am very grateful if you grant me permission to do the same on Monday. The only additional thing that I wish to submit is that what I have submitted now is a fresh motion under Rule 184 and it is not a continuation of the same.

MR. SPEAKER : I will go through that.

SHRI JASWANT SINGH : This is altogether different and an altered situation that has arisen and which has persuaded me to move this motion.

MR. SPEAKER : All right.

SHRI P.R. DASMUNSI (Howrah) : Sir, I gave a privilege notice. The entire Parliament was insulted by derogatory remarks. It is a total defamation by the former Secretary-General of Lok Sabha, Shri Subhash Kashyap. It is a public statement made in Triveni Sabhagar on 25th February. The former Secretary-General...*(Interruptions)*

MR. SPEAKER : No, please.

SHRI P.R. DASMUNSI : Sir, I moved a privilege motion against the former Secretary-General.

MR. SPEAKER : It has not come to me. There is no Zero Hour today.

SHRI P.R. DASMUNSI : Sir, I gave the notice today.

MR. SPEAKER : Let the notice come to me.

SHRI P.R. DASMUNSI : Sir, I have already given a notice...*(Interruptions)*

MR. SPEAKER : I have disallowed to raise it right now. Let the notice come to me. I will go through it first.

SHRI A.C. JOS (Idukki) : Sir, I have also given a notice of privilege against the former Secretary-General of Lok Sabha, Shri Subhash C. Kashyap.

MR. SPEAKER : It has not come to me so far. When it comes to me I will look into it.

(Interruptions)

SHRI A.C. JOS : Sir, my submission is...*(Interruptions)*

MR. SPEAKER : No more submission, please. I have not seen the notice. It has not come to me so far. You cannot make any submissions now. Let the notice reach me first. I will go through it and then decide.

12.10 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

BUSINESS OF THE HOUSE - *Contd.*

[Translation]

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Deputy Speaker, Sir, the following items may be included in next week's agenda :

1. Need for discussion on deteriorating law and order situation, especially the increasing incidences of atrocities on women in Madhya Pradesh.
2. Need for discussion on telecommunication system lying out of order in the country especially in rural areas.

[English]

SHR BASU DEB ACHARIA (Bankura) : The following items may be included in the next week's agenda :

1. Government's decision to open coal mines to private and foreign multinational companies.
2. Recognition to All India Railway Employees Confederation (AIREC), CLW Labour Union, Diploma Engineers Association of Railway (DEAR) and All India Locomen Staff Association.

SHRIMATI GEETA MUKHERJEE (Panskura) : The following item may be included in the next week's agenda :

The Constitution (81st Amendment) Bill 1996, dealing with one-third reservation of seats for women in Lok Sabha and Legislative Assemblies.

[Translation]

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr. Deputy Speaker, Sir, the following items of public importance may be included in next week's agenda :

1. Discussion on demand pertaining to announcement of new youth policy, Constitution of National Youth Council and according constitutional status to National Youth Council.
2. Discussion on demand to determine the royalty on coal in the State of Bihar on the basis of its price instead of its weight by changing the policy in this regard.

[English]

PROF. JITENDRA NATH DAS (Jalpaiguri) : The following items may be included in the next week's agenda :

1. To restore rail and road transport facilities between India and Bangladesh to improve trade and other relations.
2. To set up an Integrated Telephone Exchange covering entire Siliguri-Jalpaiguri area of West Bengal through local dialling system.

[Translation]

SHRI NAND KUMAR SAI (Raigarh) : Mr. Deputy Speaker, Sir, the following items may be included in next week's agenda :

1. Since the Doordarshan Kendra set up in Jashpur city under Raigarh district in Madhya Pradesh has a very limited range and a LPT has been installed there, the reception is very poor even in the neighbouring areas.

There is a need to increase the range of this Kendra and install a HPT there.

2. Residents of Jashpur city under Raigarh district of Madhya Pradesh are facing acute shortage of fuel as there is no cooking gas agency here. Hence there is a need to set up a cooking gas agency in Jashpur city.

[English]

SHRI RAJIV PRATAP RUDY (Chhapra) : The following items may be included in the next week's agenda :

1. To discuss the ever-growing spate of ISI activities on the international border of Nepal adjacent to Bihar and Uttar Pradesh by way of smuggling of narcotics, arms and fake currency.
2. To discuss the non-utilization of Central Plan Funds earmarked for States especially in reference to Bihar and Uttar Pradesh affecting development and welfare activities.

[Translation]

PROF. AJIT KUMAR MEHTA (Samastipur) : Mr. Deputy Speaker, Sir, I request that the following items may be included in next week's agenda :

1. In order to provide reservation facility to the OBC candidates hailing from such states as Bihar, Uttar Pradesh etc. in the matter of appointment to the post of Primary teachers in M.C.D. schools, such candidates should be given a chance to get certificates issued from the Delhi Government within a specific time limit on the basis of OBC Certificate issued by their own State Government.
2. The Judicial Service Commission should be set up in order to make the procedure of appointment of Judges in High Courts and Supreme Court more rational and transparent.

[English]

MR. DEPUTY-SPEAKER : Let us take up the Motion of Thanks on the President's Address. Shri Chitta Basu, please.

SHRI BASU DEB ACHARIA : There was a Railway accident near Bhubaneshwar. Five passengers were killed. Sir, the Railway Minister is here.

MR. DEPUTY-SPEAKER : Today there is no Zero Hour. Shri Chitta Basu please.

SHRI BASU DEB ACHARIA (Bankura) : Always when an accident takes place, the Railway Minister makes a *suo motu* statement.

MR. DEPUTY-SPEAKER : Please resume your seat. That is on Monday.

SHRI CHITTA BASU (Barasat) : Sir, I rise to support the Motion of Thanks on the President's Address ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down. Allow him to speak.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) : I have also given a notice. I had made a request yesterday also...*(Interruptions)*

MR. DEPUTY-SPEAKER : I do remember. Please sit down. We are not having Zero hour today.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : You are not allocating time for such an important matter.

MR. DEPUTY SPEAKER : The matter might be important but we do not have Zero Hour today. Please sit down.

12.17 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS - *Contd.*

[English]

SHRI CHITTA BASU (Barasat) : Sir, I rise to support the Motion of Thanks on the President's Address for the excellent speech delivered by the President to both the Houses of Parliament assembled together.

Sir, to begin with, I would humbly request the hon. House to correctly read the mandate and correctly interpret the mandate of the general election to the 11th Lok Sabha in June 1996. The mandate, generally speaking, is that the people did not give mandate for communal and reactionary force to have a Government at the Centre. The people also did not give mandate to any mono-party rule. The people did not give mandate for the mono-party based political stability. Contrary to this, the people's mandate has been for multiparty governance ensuring national development, equity, secularism social justice and transparency. This has been the mandate of the people and in order to honour the mandate, in order to show the respect to this mandate, the United Front was formed. The United Front is the front of all democratic Left and secular forces in the country and it is not merely a Front just to combine together without any perspective policy or without any socio-economic policy to pursue.

Sir, the President has rightly pointed out in his speech that the United Front is committed to certain socio-economic programme. For myself in a state of delineating the object of the United Front and the basic perception of the Common Minimum Programme, I feel, it would be better for me to reproduce or to quote

whatever has been said by the hon. President of this country.

Sir, while mentioning about the Common Minimum Programme of the United Front the President was pleased to state, and I quote :

"The Common Minimum Programme of the United Front contains the basic agenda on crucial areas of national development, equity, social justice and secularism. It is a bridge for our society and people towards greater prosperity and well-being. It contains specific policies and guidelines for strengthening our federal structure, empowerment of disadvantaged sections, especially the Scheduled Castes, the Scheduled Tribes, they Other Backward Classes and the minorities."

Therefore, this Common Minimum Programme is the basic platform or the the basic plank which this Government is committed to implement and for which my party is committed to help and aid the Government in the implementation of this programme.

This having been the object in view, I want to draw the attention of the Government and also the hon. House to the achievements and the positive aspects of the eight months' rule of this Government. The positive aspects, if you allow me to briefly mention, I would simply mention one after another and the achievements are as under :

Dynamism imparted to the Inter-State Council, the National Development Council, the Planning Commission and the periodic Conferences of the Chief Ministers.

It is a great pride for me to mention the shining examples of the implementation of the programme of the Common Minimum Programme in regard to the strengthening of the Public Distribution System and the decision of the Government to provide foodgrains at half the price of the issue price to the 31 to 32 lakh people of India who live below the poverty line. The total number of populace in this vast country living below the poverty line comes to 32 lakhs now. We can very well understand that even the poverty line is not properly, correctly and scientifically assessed because the income is so low and it is a wonder how people exist at that income level. Therefore, it is for the first time in the history of our country that the poorest of the poor have found a place in the economic programme and the developmental programmes of the country.

I thank and welcome particularly the young Minister Shri Devendra Prasad Yadav for insisting upon the speedy implementation of this programme. History will remember that this, the Eleventh Lok Sabha for the first time decided to have a dual price instead of making India a dual India, one India for the rich and another India for the poor. It is done for the first time and I take the pride to thank him. So, the present India belongs to